

RESUME' OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA - SECOND SESSION)

(11 March to 28 March 1980)



**LOK SABHA SECRETARIAT
NEW DELHI**

April 1980/Chaitra 1902 (Saka)

P R E F A C E

This publication contains a brief resumé' of work done by Lok Sabha during the Second Session of Seventh Lok Sabha, 1980.

NEW DELHI;
April 16 1980

Chaitra 27 1902 (Saka)

AVTAR SINGH RIKHY,
Secretary.

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**RESUME' OF WORK DONE BY LOK SABHA DURING THE SECOND SESSION
OF SEVENTH LOK SABHA — MARCH, 1980**

1. DURATION OF SESSION

Date of commencement	11 March 1980
Date of adjournment <i>sine die</i> . .	28 March 1980
Date of prorogation	28 March 1980
Number of days of sittings	14
Number of hours of sittings	105 hours and 30 minutes

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
		3	4	5	H	M	8	9
1.	The Finance Bill, 1980	11-3-80	—	14-3-80 (Consideration and passing)	1	34	—	Passed
2.	The Union Duties of Excise (Electricity) Distribution Bill, 1980	12-3-80	—	14-3-80 (Consideration and passing)	0	01	—	Passed
3.	The Appropriation (Railways) Vote on Account Bill, 1980	12-3-80	—	12-3-80 (Consideration and passing)	0	06	—	Passed
4.	The Appropriation (Railways) No. 2 Bill, 1980	12-3-80	—	12-3-80 (Consideration and passing)	0	20	—	Passed
5.	The Appropriation (Vote on Account) Bill, 1980	14-3-80	—	14-3-80 (Consideration and passing)	0	26	—	Passed

6.	The Appropriation (No. 2) Bill, 1980	14-3-80	—	14-3-80 (Consideration and passing)	0	02	—	—	Passed
7.	The Assam Appropriation (Vote on Account) Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	04	—	—	Passed
8.	The Assam Appropriation Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	02	—	—	Passed
9.	The Bihar Appropriation (Vote on Account) Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	01	—	—	Passed
10.	The Bihar Appropriation Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	02	—	—	Passed
11.	The Gujarat Appropriation (Vote on Account) Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	04	—	—	Passed
12.	The Gujarat Appropriation Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	01	—	—	Passed
13.	The Madhya Pradesh Appropriation (Vote on Account) Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	01	—	—	Passed
14.	The Madhya Pradesh Appropriation Bill, 1980	15-3-80	—	15-3-80 (Consideration and passing)	0	01	—	—	Passed
15.	The Maharashtra Appropriation (Vote on Account) Bill, 1980	17-3-80	—	17-3-80 (Consideration and passing)	0	16	—	—	Passed
16.	The Maharashtra Appropriation Bill, 1980	17-3-80	—	17-3-80 (Consideration and passing)	0	02	—	—	Passed

1	2	3	4	5	6	7	8	9
					H	M		
17.	The Orissa Appropriation (Vote on Account) Bill, 1980.	17-3-80	—	17-3-80 (Consideration and passing)	0	01	—	Passed
18.	The Orissa Appropriation Bill, 1980	17-3-80	—	17-3-80 (Consideration and passing)	0	03	—	Passed
19.	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1980.	18-3-80	—	19-3-80 (Consideration and passing)	1	16	11	Passed as amended.
20.	The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Bill, 1980.	18-3-80	—	—	—	—	—	Pending
21.	The Punjab Appropriation (Vote on Account) Bill, 1980.	18-3-80	—	18-3-80 (Consideration and passing)	0	02	—	Passed
22.	The Punjab Appropriation Bill, 1980.	18-3-80	—	18-3-80 (Consideration and passing)	0	03	—	Passed
23.	The Rajasthan Appropriation (Vote on Account) Bill, 1980.	18-3-80	—	18-3-80 (Consideration and passing)	0	02	—	Passed
24.	The Rajasthan Appropriation Bill, 1980.	18-3-80	—	18-3-80 (Consideration and passing)	0	02	—	Passed
25.	The Tamil Nadu Appropriation (Vote on Account) Bill, 1980.	18-3-80	—	18-3-80 (Consideration and passing)	0	06	—	Passed

26.	The Tamil Nadu Appropriation Bill, 1980	18-3-80	—	18-3-80 (Consideration and passing)	0	01	—	—	Passed
27.	The Uttar Pradesh Appropriation (Vote on Account) Bill, 1980	18-3-80	—	18-3-80 (Consideration and passing)	0	25	—	—	Passed
28.	The Uttar Pradesh Appropriation Bill, 1980	18-3-80	—	18-3-80 (Consideration and passing)	0	01	—	—	Passed
29.	The Mica Mines Labour Welfare Fund (Amendment) Bill, 1980	26-3-80	—	—	0	03	—	—	Pending
30.	The Inter-State Water Disputes (Amendment) Bill, 1980	27-3-80	—	—	0	01	—	—	Pending
31.	The Company Secretaries Bill, 1980	28-3-80	—	—	0	01	—	—	Pending
32.	The Aligarh Muslim University (Amendment) Bill, 1980	28-3-80	—	—	0	26	—	—	Pending

SUMMARY

4. Bills pending at the end of the last session	Nil
2. Bills introduced	32
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	27
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 188 of Lok Sabha Bul- letin-Part II, dated 8 April 1980	5

(ii) Private Members' Bills

Sl. No.	Title of Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
H. M.								
1	The Prevention of Illegal Acquisition of Property Bill, 1980 by Shrimati Krishna Sahi.	14-3-80					..	Pending
2	The Murrey Killing Bill, 1980 by Shri M. C. Daga.	14-3-80			..	..	..	Pending
3	The Indian Medicine Central Council (Amendment) Bill, 1980 (<i>Amendment of sections 2, 23 etc.</i>) by Shri V. N. Gadgil.	14-3-80		..	..		..	Pending
4	The Constitution (Amendment) Bill, 1980 (<i>Amendment of article 102, etc.</i>) by Shri R. K. Mhalgi.	14-3-1980	..	..	..		..	Pending
5	The Code of Criminal Procedure (Amendment) Bill, 1980 (<i>Amendment of sections 125 and 127</i>) by Shri G. M. Banatwalla.	14-3-80	..	..	..	..	..	Pending

	2	3	4	5	6	7	8	9
					H.M.			
6	The Reservation of Vacancies in Posts and Services (For Scheduled Castes and Scheduled Tribes) Bill, 1980 by Shri Suraj Bhan,	14-3-80				..		Pending
7	The Small Farmers and Agricultural Workers Security Bill, 1980 by Shri P. Rajagopal Naidu,	14-3-80			..			Pending
8	The Defection Prevention Bill, 1980 by Shri Ram Jethmalani.	14-3-80	..	..	..			Pending
9	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 19 and 41</i>) by Shri Bapusaheb Parulekar.	14-3-80			9 minutes taken on introduction of Bills at S. No. 1-9			Pending
10	The Constitution (Amendment) Bill, 1980 (<i>Amendment of article 312</i>) by Shri Chitta Basu.	1-2-80 (Earlier Session)		14-3-80 (Consideration)	2-16	1		The motion was declared as not carried in accordance with the Rule 157 of Rules of Procedure and in accordance with the Constitution.
11	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 102 and 103</i>) by Prof. Madhu Dandavate.	1-2-80 (Earlier Session)	..	14-3-80 28-3-80 (Consideration)	2-25	..	..	The motion was declared as not carried in accordance with the Rule 157 of Rules of Procedure and in accordance with the Constitution.

12	The Indian Medicine Central Council (Amendment) Bill, 1980 (<i>Amendment of section 17 and Second Schedule</i>) by Prof. Madhu Dandavate.	28-3-80	..	..	..	Pending
13	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 75 and 164</i>) by Prof. Madhu Dandavate.	28-3-80	..	..	..	Pending
14	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 19 and 326</i>) by Prof. Madhu Dandavate.	28-3-80	..	..	..	Pending
15	The Constitution (Amendment) Bill, 1980 (<i>Amendment of Eighth Schedule</i>) by Dr. Karan Singh.	28-3-80	..	..	..	Pending
16	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1980 by Shri P. J. Kurien.	28-3-80	..	..	..	Pending
17	The Abolition of Capital Punishment Bill, 1980 by Shri Eduardo Falciro.	28-3-80	..	..	..	Pending
18	The Hoarding and Profiteering Prevention Bill, 1980 by Shri Eduardo Falciro.	28-3-80	..	..	..	Pending
19	The Free Legal Services Bill, 1980 by Shri Eduardo Falciro.	28-3-80	..	6 minutes taken on introduction of Bills at S. Nos. 12-19	..	Pending
20	The Constitution (Amendment) Bill, 1980 (<i>Amendment of Eighth Schedule</i>) by Shri Chitta Basu.	1-2-80 (Earlier Session)	..	28-3-80 (consideration) 0-05	..	Discussion on the motion for consideration not concluded. Pending.

1	Bills pending at the end of last Session	17
2	Bills introduced	17
3	Bills negatived	2
4	Part discussed	1
5	Bills pending at the end of Session <i>vide</i> Prra No. 189 of Bulletin— Part II, dated 8 April 1980	32

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister	Time taken
			Date of statement	
1	2	3	4	5
				H M
1.	Acute shortage of diesel and kerosene in the country.	Shri K. M. Madhukar	Shri Veerendra Patil 11-3-80	0 42
2.	Drought conditions prevailing in various parts of the country.	Shri K. Lakkappa	Shri Birendra Singh 17-3-80	0 45
3.	Soil erosion problem in the country.	Shri Shivkumar Singh	Shri Birendra Singh 19-3-80	0 15
4.	Reported fresh complications in the supply of nuclear fuel by the U.S.A. for Tarapur.	Shri M. Ram Gopal Reddy	Shri P. V. Narasimha Rao 20-3-80	0 32
5.	Reported police firing on the onion growers at Pimpalgaon-Barwant in Nasik district of Maharashtra on 19 March, 1980 resulting in the death of two peasants and injuries to several others.	Shri Ajoy Biswas	Shri P. Venkatasubbaiah 21-3-80	0 15
6.	Reported explosion at Nirsha Colliery of the Eastern Coal-fields Ltd. causing the death of seven persons and injuries to several others.	Shri Samar Mukherjee	Shri A. B. A. Ghani Khan Chaudhuri 21-3-80	0 33
7.	Reported arrest of seven multi-millionaires of Bihar in connection with a multimillion rupee salt and coal smuggling racket.	Shri K. P. Singh Deo	Shri Z. R. Ansari 25-3-80	0 17
8.	Reported economic blockade of Assam and tension arising therefrom.	Shri K. P. Unnikrishnan	Shri Yogendra Makwana 26-3-80	1 33
9.	Reported resentment among the work-charged employees of Beas-Sutlej Link Project in Mandi District of Himachal Pradesh consequent upon the issue of retrenchment notices to a large number of them and failure of the Government to employ them on new projects.	Shri Narain Chand Parashar	Shri A. B. A. Ghani Khan Chaudhuri 27-3-80	0 10

1	2	3	4	5
10.	Situation arising out of reported spurt in violence by outlawed Mizo National Front insurgents and the steps taken by Government to check the activities of Mizo insurgents.	Shri Vikram Mahajan	Shri Yogendra Makwana 28-3-80	0 24

4. DIVISIONS

No. of Divisions held 4

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion		Time taken
(i) <i>Railway Budget</i>				H M
Budget (Railways) for 1980-81	11-3-80	12-3-80	* General discussion * Discussion and voting on Demands for Grants on Account.	0-31
Supplementary Demands for Grants in respect of Budget (Railways) for 1979-80	11-3-80	12-3-80	* Discussion and voting on Supplementary Demands for Grants (Railways)	343
(ii) <i>General Budget</i>				
Budget (General) for 1980-81	11-3-80	12-3-80 13-3-80 14-3-80	@ General discussion @ Discussion and voting on Demands for Grants on Account.	0-28
Supplementary Demands for Grants in respect of Budget (General) for 1979-80	11-3-80	12-3-80 13-3-80 14-3-80	@ Discussion and voting on Supplementary Demands for Grants (General)	7-49
(iii) <i>Budget in respect of State of Assam</i>				
Budget (Assam) for 1980-81	14-3-80	15-3-80	** General Discussion ** Discussion and voting on Demands for Grants on Account.	
Supplementary Demands for Grants in respect of State of Assam for 1979-80	14-3-80	15-3-80	** Discussion and voting on Supplementary Demands for Grants (Assam).	1-33

*Discussed together.

@Discussed together.

**Discussed together.

Subject	Date of presentation	Date(s) of discussion	Time taken
H M			
(iv) Budget in respect of State of Bihar			
Budget (Bihar) for 1980-81	14-3-80	15-3-80 *** General Discussion *** Discussion and voting on Demands for Grants on Account.	2-48
Supplementary Demands for Grants in respect of State of Bihar for 1979-80	14-3-80	15-3-80 *** Discussion and voting on Supplementary Demands for Grants (Bihar)	
(v) Budget in respect of the State of Gujarat			
Budget (Gujarat) for 1980-81	14-3-80	15-3-80 @@ General Discussion @@ Discussion and voting on Demands for Grants on Account	1-26
Supplementary Demands for Grants in respect of the State of Gujarat for 1979-80	14-3-80	15-3-80 @@ Discussion and voting on Supplementary Demands for Grants (Gujarat)	
(vi) Budget in respect of the State of Madhya Pradesh			
Budget (Madhya Pradesh) for 1980-81	14-3-80	15-3-80 @@@ General Discussion. @@@ Discussion and voting on Demands for Grants on Account	1-45
Supplementary Demands for Grants in respect of the State of Madhya Pradesh for 1979-80	14-3-80	15-3-80 @@@ Discussion and voting on Supplementary Demands for Grants (Madhya Pradesh)	

***Discussed together.

@@Discussed together.

@@@Discussed together.

Subject	Date of presentation	Date(s) of discussion	Time taken
			H M
(vii) Budget in respect of the State of Maharashtra			
Budget (Maharashtra) for 1980-81	14-3-80	17-3-80	£ General Discussion £ Discussion and Voting on Demands for Grants on Account.
Supplementary Demands for Grants in respect of the State of Maharashtra for 1979-80	14-3-80	17-3-80	£ Discussion and voting on Supplementary Demands for Grants (Maharashtra)
			3-10
(viii) Budget in respect of the State of Orissa			
Budget (Orissa) for 1980-81	14-3-80	17-3-80	££ General Discussion ££ Discussion and voting on Demands for Grants on Account
Supplementary Demands for Grants in respect of the State of Orissa for 1979-80	14-3-80	17-3-80	££ Discussion and voting on Supplementary Demands for Grants (Orissa)
			2-07
(ix) Budget in respect of the State of Punjab			
Budget (Punjab) for 1980-81	14-3-80	18-3-80	£££ General Discussion £££ Discussion and voting on Demands for Grants on Account
Supplementary Demands for Grants in respect of the State of Punjab for 1979-80	14-3-80	18-3-80	£££ Discussion and voting on Supplementary Demands for Grants (Punjab)
			1-15
(x) Budget in respect of the State of Rajasthan			
Budget (Rajasthan) for 1980-81	14-3-80	18-3-80	& General Discussion & Discussion and voting on Demands for Grants on Account
Supplementary Demands for Grants in respect of the State of Rajasthan for 1979-80	14-3-80	18-3-80	& Discussion and Voting on Supplementary Demands for Grants (Rajasthan)
			2-04

£ Discussed together.
 ££ Discussed together.
 £££ Discussed together.
 & Discussed together.

Subject	Date of presentation	Date(s) of discussion	Time taken
H M			
(xi) Budget in respect of the State of Tamil Nadu			
Budget (TamilNadu) for 1980-81	14-3-80	18-3-80	&& General Discussion. && Discussion and Voting on Demands for Grants on Account.
Supplementary Demands for Grants in respect of the State of Tamil Nadu for 1979-80	14-3-80	18-3-80	&& Discussion and Voting on Supplementary demands for Grants (Tamil Nadu).
(xii) Budget in respect of the State of Uttar Pradesh			
Budget (Uttar Pradesh) for 1980-81	14-3-80	18-3-80	&&& General Discussion. &&& Discussion and voting on Demands for Grants on Account.
Supplementary Demands for Grants in respect of the State of Uttar Pradesh for 1979-80	14-3-80	18-3-80	&&& Discussion and voting on Supplementary Demands for Grants (Uttar Pradesh).
&& Discussed together.			
&&& Discussed together.			

6. MOTIONS

Motions under Rules 191 And 342

Sl.No.	Brief subject	Motion under Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry concerned	Remarks
1	Twenty-eighth Report of UPSC	191	Shri P.Venkatasubbaiah	11-3-80	H 1	M 32	Home Affairs Discussion concluded.
2	Twenty-fifth Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1977-78.	342	Shri Yogendra Makwana	19-3-80 20-3-80 21-3-80	9	18	Home Affairs
3	Steep rise in prices of essential commodities.	191	Pr.J. Madhu Dandavate	27-3-80	4	15	Commerce and Civil Supplies Negative
4	Unprecedented price rise and widespread blackmarketing of many items and creation of a public distribution system.	191	Shri Jyotirmoy Bose	27-3-80			Negative
5	Alarming incidence of rape on women.	191	Smt. Geeta Mukherjee	27-3-80 28-3-80	1	50	Home Affairs Discussion concluded.

* Discussed together.

7. OATH OR AFFIRMATION

Number of Members who made and subscribed the oath/affirmation	Language in which oath/affirmation made	Date on which oath/affirmation made
2	Hindi	11-3-1980
1	English	
1	Bengali	
1	Oriya	
1	Urdu	
1	English	12-3-1980

8. OBITUARY REFERENCES

Sl. No.	Number and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H M	
✓ 1	Shri Shafiqullah Ansari, sitting Member of Lok Sabha	17-2-80	11-3-80	0-05	
✓ 2	Shri Dharendra Nath Deb, Member of the Fourth Lok Sabha.	30-1-80	11-3-80		
✓ 3	Prof. Ram Saran, Member of the First and Second Lok Sabha.	3-2-80	11-3-80		
✓ 4	Shri V. Eacharan, Member of the First and Second Lok Sabha.	11-2-80	11-3-80		
✓ 5	Shri Raghunath Vinayak Dhulekar, Member of the Constituent Assembly and the First Lok Sabha.	22-2-80	11-3-80		
X 6	Shri K. Santhanam, Member of the Central Legislative Assembly, Constituent Assembly and Provisional Parliament.	28-2-80	11-3-80	0-05	
✓	Shri Kamala Prasad Agarwala, Member of the Fifth Lok Sabha.	25-2-80	27-3-80		
✓ 8	Shri Jwala Prasad Dube, Member of the Fifth Lok Sabha.	1-3-80	27-3-80		
X 9	Shri C.M. Trivedi, Member of the Central Legislative Assembly.	14-3-80	27-3-80		
✓ 10	Shri T. Sohan Lal, Member of the Fifth Lok Sabha.	24-3-80	27-3-80		

9. PAPERS LAID ON THE TABLE.

- (i) By Government . . . 809
(ii) By Private Members . . . Nil

10. PETITIONS

Presented by Members 2

11. PRIVILEGE MATTERS

S.No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6

H M

1 Throwing of some papers from the Visitors' Gallery on the Floor of the House and shouting of slogans

11-3-80

0.10

The Speaker informed the House that three visitors who had thrown some papers from the Visitors' Gallery on the floor of the House and shouted slogans at 2.45 p.m. on that day (11 March 1980), had made statements but not expressed regret for their action. The Speaker observed that he had brought it to the notice of the House for such action as the House might deem fit.

Thereafter, the following motion moved by Shri P. Venkatasubbiah, Minister of Parliamentary Affairs, was adopted by the House.

This House resolves that the persons calling themselves Harbans Singh, Kailesh Chander Bharti and Nand Ram who threw some leaflets

1	2	3	4	5	6
---	---	---	---	---	---

from the Visitors' Gallery and shouted slogans at 2.45 P.M. today and whom the Watch and Ward Officer took into custody immediately have committed a grave offence and are guilty of the contempt of this House.

This House further resolves that they be let off with a stern warning."

2 Question of privilege given notice of by Shri Jyotirmoy Basu, against the Minister of Energy, Irrigation and Coal re. alleged misleading information given to the House on 11 March 1980 during supplementaries on Starred Question No. 3 relating to power generation by DVG.

Shri Jyotirmoy Basu

26-3-1980

0.03 The Deputy Speaker withheld his consent to the matter being raised as a question of privilege under Rule 222.

12. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers *262

Number of Questions orally answered 82

(ii) Unstarred

Number of Questions put down in Question Lists for Written Answers and
Written Answers furnished **2278

(iii) Short Notice

Number of Questions put down in Short Notice Question Lists 1

Number of Questions orally answered NIL

*Includes 3 Starred Questions transferred from one Ministry to another.

**Includes 21 Unstarred Questions transferred from one Ministry to another.

(10) Half-an-Hour Discussions arising out of Answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the Discussion	Date	Ministry	Time taken Hrs. Mts.
1.	Enquiry into gold auctions	Dr. Farooq Abdullah	26-3-80	Finance	30 mts.
2.	Shipyards at Haldia	Shri Jyotirmoy Bose	26-3-80	Shipping and Transport	50 mts.

13. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Approval of notification increasing the export duty onessian cloth and bags (other than carpet backing)	Section 8(a) read with Section 7(g) of the Customs Tariff Act, 1975.	Shri R. Venkataraman	14-3-80	37	Finance	Adopted
2.	Approval of the Proclamation issued by the President on 17-3-80 in relation to the State of Bihar.	Article 356	Giani Zail Singh			Home Affairs	Adopted
3.	Approval of the Proclamation issued by the President on 17-3-80 in relation to the State of Gujarat.	Article 356	Giani Zail Singh	25-3-80 26-3-80	9 27	Home Affairs	Adopted
4.	Approval of the Proclamation issued by the President on 17-3-80 in relation to the State of Madhya Pradesh.	Article 356	Giani Zail Singh			Home Affairs	Adopted
5.	Approval of the Proclamation issued by the President on 17-3-80 in relation to the State of Maharashtra.	Article 356	Giani Zail Singh			Home Affairs	Adopted

* Discussed together.

1	2	3	4	5	6	7	8
					H. M.		
*6	Approval of the Proclamation issued by the President on 17-2-80 in relation to the State of Orissa.	Article 356	Giani Zail Singh	25-3-80 26-3-80		Home Affairs	Adopted
*7	Approval of the Proclamation issued by the President on 17-2-80 in relation to the State of Punjab.	Article 356	Giani Zail Singh			Home Affairs	Adopted
*8	Approval of the Proclamation issued by the President on 17-2-80 in relation to the State of Rajasthan.	Article 356	Giani Zail Singh			Home Affairs	Adopted
*9	Approval of the Proclamation issued by the President on 17-2-80 in relation to the State of Tamil Nadu.	Article 356	Giani Zail Singh			Home Affairs	Adopted
*10	Approval of the Proclamation issued by the President on 17-2-80 in relation to the State of Uttar Pradesh.	Article 356	Giani Zail Singh			Home Affairs	Adopted
(ii) Private Member's Resolution							
Brief subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks		
Centre-State relationship	Shrimati Susela Gopalan	1-2-1980 (First Session) 21-3-1980	H. M. 2.27 (Excluding 50 minutes taken during First Session)	Home Affairs	Discussion not concluded.		

* Discussed together.

14. SHORT DURATION DISCUSSION (RULE 193)

Brief subject	Under rule	Name of member who raised discussion	Date of discussion	Time taken	Ministry/Department concerned	Remarks
				H M		
Atrocities being perpetrated on the Harijans and Adviasis in different parts of the country.	193	Prof. Madhu Dandavate	13-3-80	1 46	Home Affairs	..

15. SPEAKER/CHAIRMAN

Announcements

Sl. No.	Subject	By whom	Date
1.	Adjournment of the House at 4.30 P.M. on 11 March 1980 to re-assemble at 5 P.M. for the presentation of the General Budget.	Speaker	11-3-80
2.	Sitting of the House upto 7 P.M. on 12 March 1980 in order to provide more time for financial business.	Speaker	12-3-80
3.	(i) Dispensing with lunch-break in Lok Sabha on 13 and 14 March 1980, (ii) sitting of the House upto 7 P.M. on 13 March 1980, and (iii) fixing of Short Duration Discussion on atrocities on Harijans at 6 P.M. on 13 March 1980.	Chairman	12-3-80

16. STATEMENTS

(i) *Suo-moto* statements made/laid by Ministers under Rule 37a

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
H. M.				
1	Price and Procurement Policy for Wheat and Gram for the 1980-81 Rabi Marketing Season.	Shri Birendra Singh	13-3-80	0-02
2	Productivity linked bonus to the employees of the Posts and Telegraphs and Allied Departments	Shri C.M. Stephen	14-3-80	0-04
3	Government business for the week commencing 17 March 1980.	Shri Bhishma Narain Singh	15-3-80	0-18
4	Purchase of onions	Shri R.V. Swaminathan	15-3-80	0-02
5	Lathi charge by police on a procession of blind men on Sunday, 16 March 1980 at Parliament Street, New Delhi	Giani Zail Singh	17-3-80	0-14
✓ 6	Reported burning of huts on the outskirts of Moradabad, Uttar Pradesh on 15 March 1980.	Giani Zail Singh	18-3-80	0-04
7	Two missing blind persons after their demonstration on 16 March 1980.	Shri Yogendra Makwana	19-3-80	0-02
8	Derailment of 11 Dn. Barak Valley Express between Dihakho and Mupa stations of Northeast Frontier Railway on 20 March 1980	Shri C.K. Jaffer Sharief	20-3-80	0-01
9	Demonstration in West Bengal over the situation in Assam	Shrimati Indira Gandhi	21-3-80	0-05
10	Report of Rashtriya Barh Ayog (National Flood Commission)	Shri A.B.A. Ghani Khan Chaudhuri	21-3-80	0-01
✓ 11	Government business for the week commencing 25 March 1980	Shri Bhishma Narain Singh	21-3-80	0-13
12	Incident of clash between some policemen and some lawyers in Gwalior on 20 March 1980.	Giani Zail Singh	21-3-80	0-01
13	Decision to accord full diplomatic recognition to the office of the Palestinian Liberation Organisation in New Delhi.	Shri P.V. Narasimha Rao	26-3-80	0-04
14	Grant of productivity linked bonus to the workers of Defence Production Establishments	Shri C.P.N. Singh	28-3-80	0-02

(H) Matters under Rule 377

Sl No	Subject	Name of Member who raised the Matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M.
1	Working and administration of Food Corporation of India	Dr. Vasant Kumar Pandit	..	11-3-80	0 03
2	Need to shift railway line from the city of Bikaner and construction of an over-bridge to facilitate the traffic	Shri Manphool Singh Choudhary	..	11-3-80	0 03
3	Need for transport facilities for the orange growers of Vidarbha region of Maharashtra	Shri R. K. Mhalgi	..	11-3-80	0 02
4	Reported loss of crop due to hailstorm in certain districts of Western U. P. and need for immediate help to the farmers	Shri Chandra Pal Shailani	..	12-3-80	0 02
5	Reported acute shortage of power in Rajasthan resulting in heavy losses to industries and agriculture	Shri Mool Chand Daga	..	12-3-80	0 01
6	Need for adequate measures to stop incidents of attacks on Christian institutions and priests in Bihar	Shri P. A. Sangma		12-3-80	0 02
7	Reported shortage of raw cashew nuts resulting in unemployment among the workers in the cashew processing industry in Kerala	Shri B. K. Nair		12-3-80	0 01
8	Shifting of Ordnance Depot from Calcutta	Shri Krishna Chandra Halder	..	12-3-80	0 02
9	Functioning of Nationalised Banks	Shri R. R. Bhole		13-3-80	0 01
10	Need for larger allocation of funds for primary education	Shri Ramavatai Shastri		13-3-80	0 03

1	2	3	4	5	6
					H. M.
11	Awards by Foreigners' Tribunals in Assam.	Shri Jyotirmoy Bose		13-3-80	0 03
12	Reported delay in grant of licence for Haldia Petrochemical project.	Shri Niren Ghosh		14-3-80	0 01
13	Reported indiscipline in the branches of State Bank of India in Southern States.	Shri S.A. Dorai Sebastian		14-3-80	0 02
14	Reported non-lifting of its sugar quota from levy stock by the Food Corporation of India offered by Maharashtra Rajya Sahkari Sakhar Karkhana Sangh Ltd., Bombay.	Shri Bhausaheb Thorat		14-3-80	0 02
15	Spread of jaundice in an epidemic form in hill districts of Uttar Pradesh	Shri Harish Chandra Singh Rawat		14-3-80	0 01
16	Reported cases of criminal assault on women in Bihar and Madhya Pradesh etc.	Shrimati Geeta Mukherjee		14-3-80	0 03
17	Reported agitation by the scientific and technical officers of Oil and Natural Gas Commission.	Shri Krishna Pratap Singh		15-3-80	0 02
18	Silent Valley Hydro Electric Project.	Shri V.S. Vijayaraghavan		15-3-80	0 02
19	Reported delay in completion of Patna-Hajipur Ganga bridge.	Shri Ram Vilas Paswan		15-3-80	0 02
20	Reported increase in the fares of Bombay Suburban Travel by the Central Railway authorities.	Dr. Subramaniam Swamy		15-3-80	0 01
21	Lathi charge on blind men in New Delhi.	Prof. Madhu Dandavate	Smt. Indira Gandhi	17-3-80	0 06
22	Reported incident of atrocities on Harijans in a village in Moradabad district of Uttar Pradesh.	Shri Ram Vilas Paswan	Giani Zail Singh	17-3-80	0 03
23	Revival of People's Vigilance Committees in connection with prices of essential commodities.	Shri R.R. Bhole		17-3-80	0 01

1	2	3	4	5	6
					H. M.
24	Reported shortage of cement in Kerala.	Prof. P. J. Kurian		17-3-80	0 02
25	Glut in jaggery in Andhra Pradesh due to non-availability of transport facilities.	Shri P. Rajagopal Naidu		17-3-80	0 02
26	Indiscriminate hunting of great Indian Bustard.	Shri Manphool Singh Chaudhary		17-3-80	0 01
27	Withdrawal of levy on Beedies.	Shri E. Balanandan		18-3-80	0 02
28	Storage of water in Periyar Dam.	Shri Cumbum N. Natarajan		18-3-80	0 02
29	Reported dilapidated condition of Gang Canal in Rajasthan.	Shri Kumbha Ram Arya		18-3-80	0 01
30	Reported scarcity of essential commodities in West Bengal for want of wagons.	Prof. Rup Chand Pal		18-3-80	0 01
31	Reported disappearance of Cargo Ship "M. V. Kairali".	Shri Neelalohithadasan Nadar		18-3-80	0 02
32	Reported crisis of drinking water in Bihar.	Shri Ramavatar Shastri		19-3-80	0 02
33	Reported shortage of life saving drugs thereby causing hardship to patients.	Dr. Vasant Kumar Pandit		19-3-80	0 02
34	Reported lathi charge by police on a procession of students in Aligarh on 17 March 1980.	Shri Chandra Pal Shailani		19-3-80	0 01
35	Reported assault on two MLAs and a Chief Councillor in Bar peta (Assam) by anti-social elements.	Shri Santosh Mohan Dev		19-3-80	0 01
36	Reported plan of West Bengal Congress (I) leaders to block Siliguri Assam Highway on 24 March 1980 disrupting supplies of essential commodities to Assam.	Shri Samar Mukherjee	..	20-3-80	0 03
37	Measures to check devastation by floods every year in Bihar.	Shri Ram Swaroop Ram		20-3-80	0 02

1	2	3	4	5	6
					H. M.
38	Setting up of second Railway Coach Factory in Kerala.	Shri K. A. Rajan	..	20-3-80	0 02
39	Reported closure of the Central Ground Water Board Office at Coimbatore.	Shri Era Mohan		20-3-80	0 03
40	Reported strike by the employees of four news agencies.	Shri Eduardo Falcão		20-3-80	0 01
41	Migration of Non-Assamese speaking families from Nalbari and Barpeta (Assam) to Alipurduar railway station (West Bengal).	Shri Jyotirmoy Bosu		21-3-80	0 02
42	Reported non-payment of wages to workers and price to the sugarcane growers by the management of Seth Govind Ram Sugar Mills, Mahidpur (Madhya Pradesh).	Shri Satyanarayan Jatiya	..	21-3-80	0 02
43	Law and order situation in the country.	Shri Mani Ram Bagri		21-3-80	0 01
44	Reported delay in the construction of railway bridge over river Gandak at Chhitoni (Bihar).	Shri Kedar Pandey	..	21-3-80	0 02
45	Reported death of a patient in Patna hospital.	Shri K. M. Madhukar		25-3-80	0 02
46	Reported encircling of Peenya plantation village in Bangalore by erecting a high wall by military authorities causing difficulties to the villagers.	Shri T. R. Shamanna	..	25-3-80	0 02
47	Reported closure of Andal cap-storage by Food Corporation of India resulting in unemployment of employees.	Shri Krishna Chandra Halder	..	25-3-80	0 02
48	Sick units of Agro-Service Centres in Maharashtra	Shri Uttamrao Patil		25-3-80	0 02
49	Independent status to the Coimbatore Regional Station of Central Institute for Cotton Research	Shri Era Mohan	..	26-3-80	0 02

1	2	3	4	5	6
					H. M.
50	Reported death of two workers of Naval Dockyard Visakhapatnam due to suffocation in a gas chamber.	Shri Samar Mukherjee	..	26-3-80	0 02
51	Piling up of steel ingots in public sector steel plants.	Shri Chintamani Panigrahi		26-3-80	0 01
52	Murder of Shri Gautam Jaishankar, a student of St. Stephen College, Delhi.	Shri Chandra Pal Shailani		26-3-80	0 02
53	Starvation conditions in Andaman and Nicobar Islands.	Shri Manoranjan Bhakta		26-3-80	0 01
54	Reported hardship faced by blood cancer patients at All India Institute of Medical Sciences, New Delhi.	Shri K. P. Singh Deo		27-3-80	0 02
55	Reported decision of U.S.A. to organise collection of nuclear weapons in Diego Garcia.	Shri Neelalohithadasan Nadar	..	27-3-80	0 01
56	Exploration and digging of oil wells by the Oil and Natural Gas Commission in Rajasthan.	Shri Virdhi Chander Jain		27-3-80	0 02
57	Reported pollution of Chaliar river due to discharge of harmful effluents by the Gwalior Rayons in Calicut district.	Shri V.S. Vijayaraghavan	..	27-3-80	0 03
58	Grant of citizenship rights to persons who crossed over into Jammu from West Pakistan during 1947.	Dr. Karan Singh		27-3-80	0 02
59	Sea erosion in coastal regions of Quilon district.	Shri B. K. Nair		27-3-80	0 02
60	Famine conditions in tribal areas of Rajasthan.	Shri Bheekhabhai		27-3-80	0 02
61	Need to defer recovery of revenue from the farmers in famine affected areas of Rajasthan.	Shri Mool Chand Daga		27-3-80	0 03
62	Reported killing of two school teachers and four Assam Rifle and Border Roads Jawans in Mizoram by M.N.F.	Shri Santosh Mohan Dev	..	27-3-80	0 02

1	2	3	4	5	6
					H. M.
63	Drilling operation in the Narsapur - Razole sector of Andhra Pradesh.	Shri Kusuma Krishna Murthy		27-3-80	0 03
64	Reported closure of J. & K. Rayon, Kanpur.	Shri Somnath Chatterjee		28-3-80	0 02
65	Position of Pakistan in the light of events in Afghanistan.	Dr. Subramaniam Swamy	..	28-3-80	0 01
66	Reported acute drinking water problem in Bihar.	Shri D.P. Yadav	..	28-3-80	0 01
67	Ban on export of cotton seed expeller cakes.	Shri S.A. Dorai Sebastian		28-3-80	0 02
68	Reported non-availability of railway rakes for carrying iron ore to Paradip Port.	Shri Arjun Sethi		28-3-80	0 02
69	Need for import of a new pesticides from U.S.A to save mango orchards.	Shri Uttambhai H. Patel		28-3-80	0 02
70	Utilization of river waters going waste into sea in droughtaffected districts of Tamil Nadu.	Shri K.T. Kosalram	..	28-3-80	0 02
71	Increase in cases of malaria due to shortage of insecticides.	Shri Pratap Bhanu Sharma		28-3-80	0 01
72	Non-implementation of Industrial Tribunal Award by Aralam Central Farm, Kerala.	Shri K. Kunhambu		28-3-80	0 02
73	Formulation of national policy to curb the atrocities on Harijans.	Shri Ram Vilas Paswan	Shri Yogendra Makwana	28-3-80	0 05
74	Proposal to set up truck engine manufacturing factory in Alwar by Ashok Leyland Company.	Shri Ram Singh Yadav		28-3-80	0 03
75	Steps to meet famine situation in Madhya Pradesh	Dr. Vasant Kumar Pandit		28-3-80	0 02
76	Export duty on turmeric.	Shri G. Narsimha Reddy		28-3-80	0 02
77	Reported shortage of drinking water in certain districts of Bihar.	Shri R.L.P. Verma	..	28-3-80	0 02

1	3	3	4	5	6
					H.M.
78	Action to prevent erosion by Ganges in Maner Block of Patna district.	Shri Chandradeo Prasad Verma		28-3-80	0 03
79	Exploitation of the name of the Prime Minister in advertisements by liquor vendors.	Shri Ratansinh Rajda		28-3-80	0 05

**(iii) Statement under Direction 16 correcting information regarding
Starred Questions**

Brief Subject	Name of Minister	Date	Time taken
Correcting the answer given on 30 June 1977 to a supplementary on Starred Question No. 268 regarding circulars for sterilisation issued by Delhi Administration Municipal Corporation of Delhi etc.		Shri B. Shankaranand	13-3-80 0 02

H. M.

17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken	Percent- age to the total time taken
	H. M.	
BILLS		
(a) Government Bills	6 26	6.1
(b) Private Members' Bills	5 01	4.7
BUDGETS		
(a) Railway Budget	4 14	4.0
(b) General Budget	8 17	7.9
(c) Budgets in respect of States under President's rule	20 48	19.7
CALLING ATTENTION NOTICES (Rule 197)	5 26	5.2
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	1 46	1.7
(b) Half-an-Hour Discussions (Rule 55)	1 20	1.3
MATTERS UNDER RULE 377	2 42	2.6
MOTIONS		
Motions (Rules 191 & 342)	16 55	16.0
QUESTIONS	12 30	11.9
RESOLUTIONS		
(a) Statutory Resolutions	10 04	9.5
(b) Private Members' Resolutions	2 27	2.3
STATEMENTS (Rule 372)	1 06	1.0
OTHER MATTERS such as Papers laid on the Table, Questions of Privilege, Obituary References, Points of Orders etc.	6 28	6.1
TOTAL	105 30	100.0